

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1852
ANSWERED ON:29.11.2007
OLD AGE HOMES
Bhai Lal Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is planning to have old age homes in every district;
- (b) if so, the details thereof alongwith the capacity of these old age homes;
- (c) whether these old age homes will directly come under supervision of the district administration;
- (d) if so, whether the Government proposes to give these old age homes administration to Non-Governmental Organisations; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (e) As per section 19 of the Maintenance and Welfare of Parents and Senior Citizens Bill, 2007 State Governments may establish and maintain old age homes in a phased manner, beginning with at least one in each district to accommodate in such homes a minimum of one hundred fifty senior citizens, who are indigent. The Bill also provides that the State Governments may prescribe a scheme for management of old age homes including standards and services to be provided. Non-Governmental Organisations (NGOs) are provided grant-in- aid for maintenance of Old Age Homes, Day care Centres and Mobile Medicare Units under the scheme of `Integrated Programme for Older Persons`.